Annexure – 7

Name of the corporate debtor: Manglam Fiscal Services Private Limited Date of commencement of CIRP: 03/10/2023

List of creditors as on: 08/07/2025

List of operational creditors (Government dues)

(Amount in₹)

Sl.	Details of claimant		Details of claim received		Details of claim admitted				Amount	Amoun	Amount		Remarks,
No .	Department	Govern ment	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable	of contingent	tof any mutual dues, th at may be set- off	of claim under verifica - tion	ofclaim not admitted	if any
	Income Tax Department, Government of India	Central Tax Deptt.	13/12/2023	34,17,90,793.00	34,17,90,793.00	Unsecured	No	7.88%	0	0	0	0	NIL
02	Commissioner of Commercial Tax		16/10/2023	14,50,76,487.00	14,50,76,487.00	Unsecured	No	3.34%	0	0	0	0	NIL
	Income Tax	-	06/11/2023	17,430.00	17,430.00	Unsecured	No	0.00%	0	0	0	0	NIL
	TOTAL			48,68,84,710	48,68,84,710			11.22%					